

**CENTRAL DRUGS LABORATORY, CALCUTTA, JUNIOR
SCIENTIFIC OFFICER, RECRUITMENT RULES, 1995**

CONTENTS

1. Short title and commencement
2. Number of post, classification and scale of pay
3. Method of recruitment, age-limit, qualification etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

**CENTRAL DRUGS LABORATORY, CALCUTTA, JUNIOR
SCIENTIFIC OFFICER, RECRUITMENT RULES, 1995**

G.S.R. 41, dated 19th January, 1996' .- In exercise of the powers conferred by the proviso of Art. 309 .of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Scientific Officer at Central Drugs Laboratory, Calcutta, namely:-

1. Short title and commencement :-

(1) These rules may be called the Central Drugs Laboratory, Calcutta, Junior Scientific Officer Recruitment Rules, 1995.

(2) Number of post, classification and scale of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, qualification etc :-

The method of the recruitment, age-limit, qualification and other matters relating to the said post shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) Who has entered into or contracted marriage with a person having a spouse living, or

(b) who having a spouse living has entered into or contracted a marriage with a person, shall be eligible for appointment to the said post Provided that the Central Government may, satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that these and other grounds for so doing, exempt any person from the operation of this rules.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do. it may, by order, for reasons be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservation, relaxation of age-limit and other concessions required to be provided for the Scheduled Caste, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post	Number of post	Classification	Scale of pay
1	2	3	4
Junior Scientific Officer	1*	General Central	2000-60-2300-
	(1995)	Service Group-B	EB-75-3200-